

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.2674/SO/2017

Dated:30.12.2022

NOTIFICATION NO.29/SO/2022

In exercise of the powers conferred by Section 16 (2) of Advocates Act, 1961 read with Guideline Nos.5 (viii) and 8 – Guidelines for Designation of Advocates as Senior Advocates, High Court for the State of Telangana, the Hon'ble the Chief Justice and Hon'ble Judges of the High Court in the Full Court meeting held on 28th December, 2022, have designated 36 Advocates, whose relevant particulars are given hereunder, as Senior Advocates, with effect from **28.12.2022.**

Sl. No.	Name	Enrollment No. & Date of enrollment	Address
1.	Sri K.Raji Reddy	TS/258/1979; 09.8.1979	76/2RT, Saidabad Colony, Hyderabad - 59
2.	Sri Chilumula Pratap Reddy	TS/520/1980; 20.11.1980	H.No.5-10-188, Flat No.203, Kalpana Towers, Hillfort Road, Adarshnagar, Hyderabad-4
3.	Sri B.Nalin Kumar	TS/640- A/1980; 19.12.1980	12-13-268, (505 NEW), Lane No.2, Street No.9, Tarnaka, Secunderabad-17
4.	Sri Sunil B.Ganu	TS/319/1981; 13.8.1981	IInd Floor, 'Harmony @25 Apartment' NO.3-6-69/B/16/1, Avanthinagar colony, Basheerbagh, Hyderabad - 29
5.	Sri Nandigam Krishna Rao	TS/545/1981; 24.12.1981	Flat No.302, Vipra's Saviri Nivas, St. No.2, 2 nd Avenue, Patrika Nagar, Hi-Tech City, Hyderabad - 81
6.	Sri M.S.Srinivasa Iyengar	TS/1/1982; 21.01.1982	H.No.1-1-31/57-1, Saket Colony, Kapra, ECIL, Secunderabad - 62
7.	Sri B.Narasimha Sharma	TS/625/1982; 16.12.1982	#512, Aditya Enclave, NILGIRI, Ameerpet, Hyderabad - 38
8.	Sri V.R.Avula	TS/130/1983; 17.2.1983	Villa No.10, Aditya Empress Park, Shaikpetnala, Behind Tolichowki Passport Office, Hyderabad - 8
9.	Sri P.Shiv Kumar	TS/538/1984; 20.4.1984	# 201, Mahavir Home, H.No.3- 6-322, Basheerbagh x Roads, Hyderabad - 29

10.	Sri Jalli Kanakaiah	TS/100/1985; 08.02.1985	H.NO.1-8-678, Sri Balaji Vasanth Vihar, Padma Colony, Nallakunta, Hyderabad - 44
11.	Sri Sripada Prabhakar	TS/452/1986; 20.6.1986	H.No.6-1-320, Padmarao Nagar, Near Sai baba Temple, Secunderabad - 25
12.	Sri K.V.Bhanu Prasad	TS/544/1986; 27.06.1986	Flat No.A-2, 1 st floor, Maitri Bhavan, Plat No.23, Road No.3, Banjara Hills, Hyderabad-34
13.	Sri H.Venugopal	TS/1207/1986; 19.12.1986	H.No.1-8-700/44, Padma Colony, Nallakunta, Hyderabad - 44
14.	Dr. Muddu Vijai	TS/275/1987; 3.4.1987	H.No.6-3506/50, Venkataramana Colony, Khairatabad, Hyderabad-4
15.	Smt. Yarlagadda Padmavathi	TS/369/1987; 24.4.1987	H.No.8-2-293/82/A/542/1, Plot No.542, Kanakadhara, Opp. MCR Institute of HRD, Road No.26, Jubilee Hills, Hyderabad
16.	Sri Bhaskar Reddy Vemireddy	TS/711/1987; 19.6.1987	F-1, Park View Apartments, D.No.8-3-214/52, Srinivasa Nagar West, Hyderabad -38
17.	Sri Ambadipudi Satyanarayana	AP/1266/1988; 18.08.1988	Plot No.1094, D.No.2-2-185/56/6, Street No.15, Somasunder Nagar, Bagh Amberpet, Hyderabad - 13
18.	Sri Ashok Ram Kumar	TS/1728/1988; 15.12.1988	Flat No.101, Plot No.361, Road No.24, Jyothi Senate, Jubilee Hills, Hyderabad.
19.	Sri Brahmadandi Ramesh	TS/96/1990; 22.02.1990	H.No.1-8-535, Flat No.201/A, Navanidhi Nilayam, Chikkadpally, Hyderabad - 20
20.	Sri G.Ravi Mohan	TS/312/1991; 07.3.1991	#16-9-749/41, Race Course Road, Old Malakpet, Hyderabad - 36
21.	Sri Kishore Rai Sohni	TS/605/1992; 25.6.1992	H.No.8-2-684/3/1/1/B, Road No.12, Banjara Hills, Hyderabad-34
22.	Sri Ponugoti Raja Sripathi Rao	TS/611/1992; 25.6.1992	H.No.1-9-295/27/6/A, Achutha Reddy lane, Vidyanagar, Hyderabad 44
23.	Sri Harender Pershad	TS/1383/92; 13.10.1992	H.No.5-9-32/1, Anand Kunj, Hill Fort Road-2, Basheerbagh, Hyderabad - 29
24.	Sri A.Venkatesh	TS/1609/1992; 03.12.1992	Flat No.601, Mothe Apartments, 3-4-859, Barkatpura, Hyderabad-27.
25.	Sri V.Raghunath	TS/1363/1993; 07.7.1993	H.No.16-2-705/20, Flat No.202, Macherla Enclave, Professors Colony, Malakpet, Hyderabad

26.	Sri Goda Siva	TS/1646/1993; 04.8.1993	413, Brindavan Apartments, Niloufer Hospital Road, Red Hills, Hyderabad-4
27.	Sri Alladi Ravinder	TS/2406/1993; 15.12.1993	#Plot No.234, Kalyannagar, Beside lane to ICICI Bank, Vengalraonagar, Hyderabad 38
28.	Sri Unnam Muralidhar Rao	TS/2327/1994; 30.11.1994	4 th floor, Imperial Square, Behind Medi-cover Hospital, Huda Techno Enclave, Madhapur, Hyderabad.
29.	Sri Sivaraju Srinivas	TS/341/1996; 07.02.1996	G-1, Malladi Enclave, No.56, Street No.2, Road No.12, Banjara Hills, Hyderabad - 34
30.	Dr. Sofia Begum	TS/291/2000; 10.02.2000	Flat No.301, H.No.10-2- 289/110, S.S.Apartments, 3 rd floor, Shanti Nagar, Masab Tank, Hyderabad - 28
31.	Sri Vikram Pooserla	TS/1292/2000; 16.6.2000	Flat No.301, Block No.B, Trendset Sumanjali, Road No.5, Green Valley, Banjara Hills, Hyderabad.
32.	Dr.Venkat Reddy Donthi Reddy	TS/1833/2003; 04.9.2003	#3-4-543 & 544, Flat No.G4, Laxmi Nilayam Apts., Adj. YMCA Ground, Narayanaguda, Hyderabad - 27
33.	Sri Avinash Desai	TS/516/2005; 09.6.2005	#301, South Block, Mythri Villa, 8-2-675/K, Road No.13, Banjara Hills, Hyderabad - 34
34.	Sri B.Mayur Reddy	TS/616/2005; 07.7.2005	Plot No.8-2-293/82/L/157/A1, MLA Colony, Road No.12, Banjara Hills, Hyderabad - 33
35.	Smt. Rachna Reddy Bollu	TS/661/2005; 14.7.2005	H.NO.28/3 R.T.Barkatpura, Besides Raghavendra Swamy Mutt, Hyderabad - 27
36.	Sri Krishna C.V.Grandhi	AP/268/2011; (TS/268- A/2011) 31.03.2011	'GRANDHI LAW CHAMBERS', H.No.8-2-293/82/J3/443/A/8, Road No.86, Jubilee Hills, Hyderabad - 33


REGISTRAR GENERAL

To

The Individual concerned.

Copy to:

- 1) The Prl. Secretary to the Hon'ble the Chief Justice. {With a request to place the notification before the Hon'ble the Chief Justice, for kind perusal}

- 2) All the P.Ss to the Hon'ble Judges. {With a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal}
- 3) All the Registrars, High Court for the State of Telangana.
- 4) The Secretary to Governor of Telangana, Raj Bhavan, Hyderabad.
- 5) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 6) The Secretary, Bar Council of State of Telangana, Hyderabad.
- 7) The Advocate General for the State of Telangana, Hyderabad.
- 8) Sri V.Ravinder Rao, Senior Advocate, H.NO.8-2-317/AA, Beside Amrutha Enclave Apts., Road No.14, Banjara Hills, Hyderabad – 34.
- 9) The Public Prosecutor, High Court for the State of Telangana.
- 10) The President, Telangana High Court Advocates' Association, High Court Buildings, Hyderabad.
- 11) The Secretary to Government, Law Department, Government of Telangana, Hyderabad.
- 12) The Secretary General, Supreme Court of India, New Delhi.
- 13) The Secretary, Bar Council of India, New Delhi.
- 14) The Registrar Generals of all High Courts in India.
- 15) All the Unit Heads in the State of Telangana.
- 16) All the Officers of the High Court for the State of Telangana.
- 17) All the Section Heads, High Court for the State of Telangana.
- 18) The Government Pleaders' Office, High Court for the State of Telangana.
- 19) The Prl. Secretary to Government, Home (Courts.C) Department, T.S.Secretariat, Hyderabad.
- 20) The Registrar, Income Tax Appellate Tribunal, Hyderabad.
- 21) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).